

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 30.04.2023

Cases	Total pendency at the beginning of April,2023 (Civil-Criminal)		Institution during the month of April,2023 (Civil - Criminal)		Total disposal during the month of April,2023 (Civil- Criminal)		Pendency at the end of April,2023 (Civil- Criminal)	
1. WRIT PETITION	75	-	05	-	05	--	75	-
2. APPEAL	24	24	01	03	01	02	24	25
3. RSA	10	-	--	-	--	-	10	-
4. FAO	01	-	01	-	--	-	02	-
5. CONTEMPT	01	-	--	-	-	-	01	-
6. MISC.CASES	-	-	-	01	-	-	-	01
7. MISC.APPEAL	-	-	-	-	-	-	-	-
8. SUO MOTU TRANSFER PETITION	-	-	-	-	-	-	-	-
9. TRANSFER PETITION	-	-	-	-	-	-	-	-
10. BAIL APPLICATION	-	-	-	--	-	--	-	-
11. MAC APPEAL	07	-	--	-	01	-	06	-
12. REVIEW	--	-	-	-	--	-	--	-
13. REVISION	05	04	--	--	--	--	05	04
14. MAT APPEAL	02	-	--	--	-	-	02	-
15. REVISION U/S 19 OF THE (FAM CT.)	-	-	-	-	-	-	-	-
16. LEAVE PETITION	-	03	-	01	-	01	-	03
17. ARBITRATION PETITION/APPEAL	05	-	-	-	--	--	05	-
18. S.A.O.	-	-	--	-	-	-	-	-
19. REFERENCE	-	-	--	--	--	-	-	-
20. C.O.	03	-	-	-	-	-	03	-
21. TAX APPEAL	02	-	-	-	--	-	02	-
22. Ex.P.	-	-	--	-	-	-	-	-
23. SP.APPEAL	-	-	--	-	-	-	-	-
GRAND TOTAL	135	31	07	05	07	03	135	33



**JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK**